

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO.990

TO BE ANSWERED ON MARCH 02, 2016

LAND POOLING POLICY

No.990 PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to implement the land pooling housing policy in different cities in the country in addition to Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has identified the land to start the housing scheme on the basis of land pooling; and
- (d) if so, the details thereof ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a) to (d): No, Madam. Land is a State subject. It is for the States to implement Land Pooling Policy. In so far as National Capital Territory of Delhi is concerned, Ministry of Urban Development has notified Land Pooling Policy for Delhi in September, 2013.
